

11

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/8/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : TCP/592/KER/IB/2018

PETITION NUMBER :

NAME OF THE PETITIONER(S) : GERALAD K JOHNY AND 1

NAME OF THE RESPONDENT(S) : HOTEL XAVIERS AVENUE PVT LTD & 3

UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

R. Divakaran In Delictum

2 P. THOMAS GEORGE For Respondents

ORDER

Counsel representing both sides present. Counsel for respondent prayed time for making further submissions. At request, time is enlarged. Put up on 26.09.2018.

^{-sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sd-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)